

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2292
ANSWERED ON FRIDAY THE 28th JULY, 2017
SHRAVANA 6, 1939 (SAKA)**

CSR ACTIVITIES IN NORTH EASTERN STATES

QUESTION

2292. SHRI PREM DAS RAI:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) the details of proportion of Corporate Social Responsibility (CSR) Funds from Public Sector Undertakings (PSUs) being allocated for developmental activities in the North Eastern States and the activities undertaken by PSUs; and**
- (b) whether the Government proposes a minimum percentage of funds to be spent in North Eastern States and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF CORPORATE AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अर्जुन राम मेघवाल)

(a) & (b): As per Section 135(3) & (4) of the Companies Act, 2013 the CSR Committee and the Board of a company are responsible for allocation and utilisation of Corporate Social Responsibility (CSR) funds. Section 134 (3) (o) of the Act mandates the Board to disclose the same. The Government has no role for allocation of CSR funds, including for specific geographical areas. As per filings made by 16 Public Sector Undertakings on MCA21 system, which have been compiled by Ministry of Corporate Affairs, a total of Rs. 46.47 crores was spent in education, environmental sustainability, health care, livelihood projects, rural development, sanitation, socio-economic inequalities, Swachh Bharat Kosh, vocational skills, women empowerment in the North Eastern States for the financial year 2015-16.
